Zibell I I			
Serial No of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
Construction of			•
1	24.11.95	order comes into effect, the operation	orger of smiller
		of the order of transfer dated 2.11.199	
		issued by the Directorate General.	go the abblican
		Doordarsan under Annexure-4 is stayed	1
		as an ad interim measure. The responder	in secenced or
*)49 *		am free to file show couse before the	37.TT. N.
	ALEXANS ALEXANS	date fixed, that is, 21.12.1995 as to w	at I
		the stay shall not be made absolute.	2011
		Call on 21.12.1995.	alinh - 3711
		Hand over graps a copy of the order	5-07.11
		to the petitioner's counsel.	
		ME MEER (ADMINISTRATIVE)	93
		PE PIDAR WESTERN THE TEXT IN THE	
2	21.12.95	Applicate is dismissed as not	Received copy
		pressed since the relief prayed for	Received copy Opantog 97.11, 9.
	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	has already been obtained by the	- C
		applicant.	Abilio estala
		MEMBER (ADMINISTRATIVE)	sold of organ
		X	cobil of order
	Y Y		at 24-11-ac many
	2		be sent to
			VI TURNETH OX
			2099 - 6028 / 4D
			,
	3		Both denda
			\$ 27.11.9
			A-Dg. toom all
			exhaps my wat
			refused.
	,		Reports have
			abo no appearance
			organ red stand.
			34-11
			not pilod .
			301 Bruh
		*	30117 (201CV)
	1		